

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4494  
ANSWERED ON:21.04.2015  
SURPLUS LAND WITH PSUS  
Reddy,Kotha Prabhakar

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the details of the surplus land available with various PSUs;
- (b) whether the Government has any proposal/policy to utilize the surplus land available with the PSUs for new infrastructure Projects in the country;
- (c) if so, the details thereof; and
- (d) the details of the new infrastructure Projects proposed to be taken up by the Government under the said scheme?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

- (a) Details of land of Central Public Sector Enterprises (CPSEs) is maintained by the concerned CPSEs and is not centrally maintained.
- (b) & (c) The decision regarding use of surplus land, if any, for business expansion, diversification, restructuring etc is taken by Board of Directors of Central Public Sector Enterprises /concerned Administrative Ministries/ Departments.
- (d) The decision regarding setting up new infrastructure project is also taken by Board of Directors of Central Public Sector Enterprises/ concerned Administrative Ministries/ Departments.